1 2	3	4	5	6
24. Tamil Nadu	66,446	95,499	44,581	2,06,526
25. Tripura	13,228	16,650	22,835	52,713
26. Uttarakhand	27,163	20,044	22,676	69,883
27. Uttar Pradesh	96,070	84,516	81,154	2,61,740
28. West Bengal	15,043	14,286	0	29,329
29. A & N Islands	1,738	1,377	1,237	4,352
30. Chandigarh	180	272	306	758
31. D & N Haveli	205	200	269	674
32. Daman & Diu	20	10	4	34
33. Delhi	123	1,496	1,095	2,714
34. Lakshadweep	20	27	17	64
35. Puducherry	50	33	30	113
TOTAL	15,47,130	18,00,286	13,50,121	46,97,537

<sup>\*</sup> Till December 2011.

## Human Attacs on Leopards in Assam

2036. SHRIMATI SMRITI ZUBIN IRANI:Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there has been a spurt in incidents of man-animal conflicts, particularly human attacks on leopards, over the past few months in Assam;
- (b) if so, the details thereof and how many cases of such attacks and ice-versa were reported in the last three years and the loss of human life and animals;
- (c) whether reports of sharing of leopard meat which were killed by locals, came into Government's notice;
  - (d) if so, the details thereof and action taken in this regard; and
  - (e) the steps taken/propose to take to ensure that leopards are not killed further?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENTAND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Several incidents of leopards being killed by humans in Assam have been reported in the mass media during recent months. However, the Ministry does not have any reports which indicate any spurt in such incidents.

Written Answers

The issue of man animal conflict is looked after by the concerned State Governments and the details of the incidents of human attack on leopards and and ice versa is not compiled in the Ministry.

- (c) and (d) No such reports have been received in the Ministry from any State Government.
- (e) The Ministry has issued 'Guidelines for Human-Leopard Conflict Management' to provide a guidance framework for the benefit of local communities, field forest officers, and revenue and other district administration officials and to be adopted to deal with incidents of loss of life and livestock caused by leopards. The Ministry also provides financial assistance to the State Governments under the Centrally Sponsored Schemes 'Integrated Development of Wildlife Habitats' and 'Project Tiger' for payment of ex-gratia relief to the victims of wildlife attack and scientific management of the habitats of wild animals including leopards.

## **Increase in Pollution Level in Konkan Region**

2037. SHRI SANJAY RAUT: Will the MINISTER OF ENVIRONMENTAND FORESTS be pleased to state:

- (a) whether it is a fact that due to several power projects coming up in coastal areas of the Konkan Region of Maharashtra, the pollution level has increased considerably affecting the livelihood of fishermen and affecting mango production;
  - (b) whether Government has received any report to this effect; and
  - (c) if not, whether Government has tried to ascertain details and take remedial measures?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENTAND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c)As reported by the Maharashtra Pollution Control Board (MPCB), it has granted Consent to Establish to several now coal based thermal power plants along the Konkan coast as per the enclosed Statement *B(e below)*. Also, there are power generation facilities in the coastal area from the existing power plants as per statement II *(See below)*. The emission and pollution control standards of the new power plants have been made very stringent in comparison to the existing thermal power plants by MPCB. The Ministry has also in its notification dated 16.11.2009 increased the number of parameters for ambient air quality monitoring to twelve and also made them stringent compared to the previous six parameters.

As reported by the MPCB, an complaint has been received due to increasing pollution level in the Konkan region of Maharashtra.